

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4932

ANSWERED ON:25.04.2013

AREA OF IRRIGATED LAND

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**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the total area of irrigated cultivable land available in the country, State-wise;
- (b) the details of funds provided by the Union Government to the States during the last three years for the expansion of irrigation facilities in their respective States, State and year-wise;
- (c) whether some States were specially provided any package or special funds for area-specific and schemes-specific needs and if so, the funds provided to the States, State-wise;
- (d) the funds spent by the Union Government to recharge the water level and making use of it during the same period along with the outcome thereof; and
- (e) the steps taken/being taken by the Government to increase the percentage of irrigated land in the country?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) As per Ministry of Agriculture and Cooperation, the irrigated cultivable land for the year 2010 -11 is 89356 thousand hectares. State-wise irrigated cultivable land in the country is enclosed at annexure – I.

(b) The Union Government provides Central assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of ongoing MMI projects & surface Minor Irrigation schemes. Central Assistance is also provided to the State Governments for the eligible projects under Repair,

Renovation and Restoration (RRR) of Water Bodies with domestic support. State-wise central assistance provided under AIBP by Central Government to the States during the last three years is given at Annexure-II. State-wise Central Assistance provided under RRR & CAD&WM with domestic support by the Central Government to the States during the last three years is given at Annexure-III & IV.

(c) The Bundelkhand Special Package for Drought Mitigation is being implemented over a period of 3 years starting 2009-10 in Bundelkhand region of Uttar Pradesh and Madhya Pradesh. The package is presently approved up to 31.03.2013. Under the Water Resources component of the package, an amount of Rs.410.00 crores to UP and Rs.881.00 crores to MP was provided as ACA component for implementing the approved activities. As on 31.03.2013 Rs.400.25 crores and Rs.878.16 Crores has been released to UP and MP States respectively.

(d) Under the Central Sector Scheme of "Ground Water Management & Regulation", demonstrative artificial recharge and rain water harvesting projects were implemented during XI Plan so that the State Governments may replicate such projects in similar hydro geological environments. Rs.79.12 crore were sanctioned to different states out of which Rs.65.12 crore were released in last three years and Department of Land Resources, Ministry of Rural Development has been implementing Integrated Watershed Management Programme (IWMP) w.e.f. 26.02.2009, for development of rain fed/degraded areas and under the scheme Rs 6083 Cr has been released in the last three years.

(e) Planning and implementation of irrigation projects are undertaken by respective State Governments. However, Government of India provides technical & financial assistance to States under "Accelerated Irrigation Benefits Programme" (AIBP), "Command Area Development and Water Management" (CAD&WM) and "Repair, Restoration and Renovation" (RRR) of Water Bodies for early completion of the schemes.